

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No.01/2025
IN
CRL. A. 31/2025 (Filing No.)

CHANDRA BAHADUR GURUNG APPLICANT

VERSUS

STATE OF SIKKIM RESPONDENT

Date: 11.07.2025

CORAM :

HON’BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Bhusan Nepal, Legal Aid Counsel.

For Respondent : Mr. S.K. Chettri, Additional Public Prosecutor.

.....

1. Heard the learned counsel for the applicant. Issue notice upon the respondent in I.A. No.01 of 2025. Mr. S.K. Chettri, learned Additional Public Prosecutor accepts notice and waives formal notice thereof.

2. List on 18.08.2025.

Judge